

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA No.131 of 1997

Dt. of Order:13.2.2002

Present: Hon'ble Mr. B.P. SINGH, Member (A)
Hon'ble Mr. M.L. CHAUHAN, Member (J)

TAPAN KR BASU

VS

D/O TELECOM

Counsel for the Applicant: None

Counsel for the Respondents: Mr. B. Mukherjee.

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ORDER

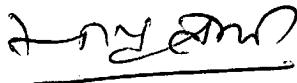
When this case was taken up for the second time, the learned counsels for the applicant were not present. From the case file it is clear that none was present for the applicant on 15.5.2000, 1.8.2000, 27.10.2000, 23.1.2001, 30.4.2001, 3.8.2001 and 21.11.2001.

2. It is clear that the learned counsels for the applicant are not interested ⁱⁿ the case. The case is therefore dismissed for default.

3. Mr. B. Mukherjee, learned counsel appears for the respondents.


(M.L. CHAUHAN)

Member (J)


(B.P. SINGH)
Member (A)

mb.